

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-76/2021/8483/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Chandranshu Chaturvedy,
District and Sessions Judge,
Chirang, Kajalgaon.

Dated Guwahati the th 7 October, 2023.

Sub: **Civil vacation.**

Ref:- Your letter No. DJCH.I-5/2023/3202 dtd. 04.10.2023.

Sir,

With reference to the above, I am directed to inform you that you have been allowed **permission to avail the Civil vacation from 16.10.2023 to 29.10.2023, alongwith station leave permission**, as prayed for.

The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon, in her absence, the Chief Judicial Magistrate, Chirang, Kajalgaon, in his absence, the Addl. Chief Judicial Magistrate, Chirang, Kajalgaon, and in his absence, the Sub-Divisional Judicial Magistrate (S), Chirang, Kajalgaon, in his absence, the Munsiff-cum-JMFC, Chirang, Kajalgaon, in her absence, the JMFC, Chirang, Kajalgaon, and in her absence, the JMFC, Chirang, Kajalgaon will remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-76/2021/8484-8485/A dated , 7-10-23

Copy forwarded for information to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29.
- ✓ 2. The Project Manager, Gauhati High Court.

S.P.
JT. REGISTRAR (VIGILANCE)